

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 4599/2023 IN C.P. (IB)/977(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

NAME OF THE PARTIES: - Prakul Thadi
IN THE MATTER OF
Yes Bank Limited
Vs
Umesh Pralhad Deshpande

**Section: Application under any other provisions- IBC U/s 95(1) of the
Insolvency and Bankruptcy Code, 2016**

ORDER

Adv. Ashish Pyasi a/w Adv. Jinal Sethia a/w Adv. Aditya Krishnan a/w Adv. Anjali Shahi appeared for the Respondent. Due to paucity of time the matter could not be taken up. List this matter on **02.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)